

Thursday, the 22nd June, 2017

(From 10.00 A.M to 03.43 P.M)

1. Questions

(a) **Starred Questions :**

Total No. of Questions on the Order Paper	Answered	Not Put	Postponed	Answered under Rule 38	No. of Supplementaries
20	16	4	--	--	21

(b) **Unstarred Questions: 7**

2. Naming the Members

The Hon'ble Speaker named the members of Aam Aadmi Party present in the House and Sardar Balwinder Singh Bains, Member, Lok Insaaf Party for causing disruption in the proceedings of the House despite an appeal made by the Chair time and again, resultantly they got suspended for the remaining sitting of the House but as they did not leave the House, they were evicted from the House by the Marshals on being instructed by the Hon'ble Speaker.

As the members of Aam Aadmi Party and Members of Lok Insaaf Party Sardar Balwinder Singh Bains re-entered the House in violation of the orders of the Hon'ble Speaker, the latter ordered that they be evicted from the Vidhan Sabha premises.

3. Walk-out

- i) Members of Shiromani Akali Dal present in the House and Members of Bharatiya Janta Party present in the House except Shri Dinesh Singh staged a walk out from the House as a mark of protest against the expulsion of Aam Aadmi Party and Lok Insaaf Party Members from the House.
- ii) Shri Dinesh Singh, Member Bharatiya Janta Party staged a walk out from the House after asking his question.
- iii) Members of Shiromani Akali Dal and Bharatiya Janta Party present in the House again staged a walk out from the House raising slogans against the Hon'ble Speaker as a mark of protest against expulsion of Aam Aadmi Party and Lok Insaaf Party Members from the House.

4. Calling Attention Notice

Sardar Balbir Singh Sidhu, M.L.A. drew the attention of the Government towards acquiring of land at the double price for the purpose of Airport in village Jheurheri, district S.A.S Nagar.

(No.26)

The Rural Development and Panchayats Minister gave the reply.

5. Papers to be laid on the Table

The Parliamentary Affairs Minister laid on the Table of the House, Papers as mentioned at serial No. 1 to 3 as shown under Item no. III in today's List of Business.

6. Privilege Motion

The Parliamentary Affairs Minister moved the following breach of Privilege Motion and was carried :

"A day before in this House i.e. on 21st June, 2017 , during the Question Hour Shri Pawan Kumar Tinu, Member, Shiromani Akali Dal and many other Members of the Opposition caused disruption in the proceedings of the Question Hour and used undignified language against the post of Hon'ble Speaker as that " you give a chance to speak to even such a Minister " and the extremely disgraceful words spoken personally against an Hon'ble Minister in this August House, such as " I am telling you, I will hit you with a slipper, you have won the election through fraud", this has completely violated the rules of the House, the honour and decorum of the House. This House considers this behaviour of Shri Pawan Kumar Tinu and many other Members of the Opposition as against the sanctity of the August House and strongly condemns the same. This House vociferously condemns the violation of rules and decorum of the August House and considers it as a contempt of the August House and demands an action on the issue of breach of Privilege of this August House."

7. Naming of Members

The Hon'ble Speaker named the members of Shiromani Akali Dal and Bharatiya Janta Party present in the House for causing wilful disruption in the proceedings of the House and for not obeying the orders of the Chair despite an appeal made by the Chair time and again and ordered the Marshals to evict them from the Assembly premises. As such , they were suspended for the remaining period of the sitting .

8. Short Adjournment of the House

Due to pandemonium in the House, the Hon'ble Speaker adjourned the House from 11.21 A.M. to 11.36 A.M. , 11.36 A.M. to 12.06 P.M and 12.10 P.M to 12.25 P.M.

9. Statement by the Chief Minister regarding loan waiver of the farmers

The Chief Minister gave a statement in the House to dispel the apprehensions raised by the Opposition Party and the Newspapers after the announcement made by him in regard to loan waiver of the farmers while giving reply to the discussion on Governor's address .

10.

Proposal to constitute a five member Committee by the Chief Minister regarding number of landless Labourers and their outstanding loans

The Hon'ble Chief Minister proposed to constitute a five member Committee while giving statement regarding number of landless labourers and their outstanding loans.

11.

Motion of Thanks

Sardar Charanjit Singh Channi, Technical Education Minister moved the following Motion of Thanks and was carried unanimously :

"That this House appreciates and thanks the Chief Minister for his proposal to constitute a five-member committee regarding the number of landless labourers and their outstanding loans as he has done a great job to provide relief to the poor."

While moving the motion, the Technical Education Minister spoke for 02 minutes.

12.

Privilege Motion

The Parliamentary Affairs Minister moved the following breach of Privilege Motion and was carried:

"Members of Aam Aadmi Party present in the House staged a walk-out crossing the floor of the House raising slogans at the time of presentation of Budget Estimates by the Hon'ble Finance Minister on 20th June, 2017 at 11.28 A.M.

Similarly, yesterday on 21st June, 2017, Members of Shiromani Akali Dal and Bharatiya Janta Party present in the House also staged a walk-out crossing the floor of the House raising slogans at the time of Question Hour at 10.46 A.M.

Likewise, today on 22nd June, 2017 at 10.30 A.M., Members of Aam Aadmi Party and Lok Insaaf Party present in the House intensely disrupted the proceedings of Question Hour and despite repeated requests by the Chair, they didn't stop from doing the same, due to which the Hon'ble Speaker had to name the Members of Aam Aadmi Party and Lok Insaaf Party present in the House. As per the orders of the Hon'ble Speaker, when Marshals were trying to evict the Members named by the Hon'ble Speaker, the Member of Aam Aadmi Party, Shri Jai Krishan gave a blow to the lady staff deputed for the security duty in the House and Members of Aam Aadmi Party and Lok Insaaf Party also caused damage to the property of the House.

And, today Members of Shiromani Akali Dal and Bharatiya Janta Party present in the House also staged a walk-out crossing the floor of the House raising slogans at the time of discussion on the Budget Estimates at 11.20 A.M.

By doing so, these Members have violated the rules of Rules of Procedure and Conduct of Business of Punjab Vidhan Sabha. What happened today in this August House is totally against the well established conventions and precedences of the House. Besides pointing finger at the Chair, throwing papers, using unparliamentary language and raising slogans also amounts to contempt of the House, as also provided under different rules. The entire House considers all these activities of the Members of the Opposition as a disgrace to the August House and strongly condemns the same and demands an action on the issue of breach of Privilege of this August House."

The Hon'ble Speaker informed the House that action has been taken over this incident and if further action is required, that will also be taken.

13. **Budget Estimates for the year 2017-18**

Resumption of discussion on Budget Estimates for the year 2017-18

The following Members took part in the discussion and spoke for the time as mentioned against their names :

1. Shri Amit Vij, Indian National Congress	08 minutes
2. Sardar Kushaldeep Singh Dhillon, Indian National Congress	09 minutes
3. Sardar Angad Singh, Indian National Congress	07 minutes
4. Sardar Avtar Singh Junior, Indian National Congress	12 minutes
5. Sardar Kuldeep Singh Vaid, Indian National Congress	06 minutes
6. Sardar Harpartap Singh Ajnala, Indian National Congress	06 minutes
7. Sardar Sangat Singh Gilzian, Indian National Congress	10 minutes
8. Rana Gurmit Singh Sodhi, Indian National Congress	22 minutes
9. Sardar Fatehjung Singh Bajwa, Indian National Congress	12 minutes
10. Shri Sunder Sham Arora, Indian National Congress	09 minutes
11. Sardar Sukhwinder Singh Danny, Indian National Congress	10 minutes

The Finance Minister by way of reply to the discussion spoke for 53 minutes.

14. **Financial Business**

(i) **Discussion and Voting on the Demands for Grants relating to the Budget Estimates for the year 2017-18**

The Finance Minister presented the Demands for Grants relating to the Budget Estimates for the year 2017-18.

With the consent of the House, Demand No.1 to 30 as listed in the List of Business, collectively, were put for discussion and vote of the House and carried unanimously.

(ii) **The Punjab Appropriation(No.2)Bill,2017**

The Finance Minister introduced The Punjab Appropriation (No.2) Bill,2017 and also moved that the Bill be taken into consideration at once.

The Motion was put to the vote of the House and carried unanimously.

During clause-wise consideration of the Bill, clauses 2 to 4, schedule, clause 1 and title were put to the vote of the House and carried unanimously.

The Motion moved by the Finance Minister that "The Punjab appropriation (No.2) Bill,2017 be passed" was put to the vote of the House and carried unanimously.

15. **Extension of Time**

With the consent of the House, the Hon'ble Speaker extended the time of today's sitting till the completion of Business.

The Hon'ble Deputy Speaker occupied the Chair from 3.24 P.M. to 3.30 P.M.

The House then adjourned till 10.00 A.M. on Friday, the 23rd June,2017.

CHANDIGARH :


Principal Chief Reporter
Punjab Vidhan Sabha
Chandigarh

SHASHI LAKHANPAL MISHRA